

SPECIAL BENCH

ITEM NO.105 to 107

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

ITEM NO.105 – IA NO.8/2022 IN CP No.235/ALD/2019

NAME OF THE COMPANY	MOHIT JAISWAL V/S M.J. INFRAHOUSING PVT LTD
UNDER SECTION	241/244 OF COMPANIES ACT, 2013

ITEM NO.106 – CP No.236/ALD/2019

NAME OF THE COMPANY	MOHIT JAISWAL V/S M.J. INFRAGREEN PVT LTD
UNDER SECTION	241/244 OF COMPANIES ACT, 2013

ITEM NO.107 – CP No.237/ALD/2019

NAME OF THE COMPANY	MOHIT JAISWAL V/S M.J. INFRAESTATE PVT LTD
UNDER SECTION	241/244 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Rahul Kapoor, Adv. : *For the Petitioner/ Applicant*

Sh. Krishna Dev Vyas, Adv. : *For the ROC*

ORDER

Ld. Counsels representing their respective parties are present through VC.

- 1. This being a Special Bench, at the request of the learned counsels for both the parties, the matter is adjourned for further hearing on 5th September, 2024 before the Regular Bench, and to be taken up higher on Board.**
- 2. The photocopy of this order be placed on record in both the connected matters.**

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)

18th July, 2024

Kavya Prakash Srivastava
(Stenographer)